

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 174/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: M/s. Creative Computer & Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

CSP No.174/ 230-232/NCLT/MB/MAH/2017
CSP No.175/ 230-232/NCLT/MB/MAH/2017
CSP No.176/ 230-232/NCLT/MB/MAH/2017
CSP No.177/230-232/NCLT/MB/MAH/2017
CSP No.178/230-232/NCLT/MB/MAH/2017
CSP No.179/230-232/NCLT/MB/MAH/2017
CSP No.180/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, these Petitions are dismissed as
withdrawn.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)